

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3093**  
**TO BE ANSWERED ON 17.12.2015**

**Drinking Water Projects**

**3093. SHRI A.P. JITHENDER REDDY:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the status and the progress of ongoing projects being implemented under drinking water schemes in the country, State/UT-wise including Telangana;
- (b) the extent of work completed in percentage terms for ongoing projects under such schemes, State/UT-wise along with an estimated time-frame for completion;
- (c) the funds sanctioned/allocated/ released and utilized under drinking water schemes during each of the last three years and the current year, State/UT-wise including Telangana;
- (d) whether any priority is given to drought-prone areas while allocating funds for projects under National Rural Drinking Water Programme (NRDWP) and if so, the details thereof, State-wise including Telangana;
- (e) whether the Government has received any proposal/representation from the State Government of Telangana for additional grants under the NRDWP for its Water Grid Project; and
- (f) if so, the details thereof and the reaction of the Government thereto?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAM KRIPAL YADAV)**

- (a) & (b) Under National Rural Drinking Water Programme (NRDWP) the Ministry provides financial and technical assistance to States to strengthen rural drinking water supply in the country. Under NRDWP, Ministry does not release scheme / project wise funds to the States / UTs. The States fix their targets in accordance with the Annual Action Plan and have the powers to select, approve and implement the drinking water supply schemes/ projects in their States . The projects/schemes to provide drinking water to the rural population are approved

- at the level of State level Scheme Sanctioning Committee (SLSSC). The State-wise number of ongoing schemes as reported by States on Ministry's online Integrated Management Information System (IMIS) including Telangana are at **Annexure-I**.
- (c) The details of funds sanctioned/allocated/released and utilized under drinking water schemes during each of the last three years and the current year, State/UT-wise including Telangana are at **Annexure-II**.
- (d) In view the situation in States having desert/water scarce/drought prone areas, like Rajasthan, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir , Karnataka and Andhra Pradesh , 10% of NRDWP funds are earmarked for States with Desert Development Programme (DDP) areas. In the criteria for allocation of funds to States, 40% weightage is given to States with areas under DDP, Drought Prone Area Programme, Hill Area Development Programme and Special Category Hill States. The details of the funds allocated and released to the States under this component during the last three years is at **Annexure.-III**
- (e ) and (f) The Ministry had received two letters dated 6<sup>th</sup> September, 2014 and 2<sup>nd</sup> February, 2015 of Hon'ble Chief Minister, Telangana addressed to Hon'ble Prime Minister seeking assistance to the extent of 50% of the total cost of the Telangana Drinking Water grid Project costing Rs. 42,474 crores. The Ministry had replied that due to budgetary constraints the funding of this scale was not feasible. The State Government was advised to utilize additional resources flowing in the form of enhanced devolution as per the Fourteenth Finance Commission and also consider seeking financial assistance for external lending agencies like World Bank , Asian Development Bank (ADB) or Japan International Cooperation Agency (JICA).



**Annexure-I****Annexure referred to in part (a) of Lok Sabha Unstarred Q. No. 3093 due for answer on 17.12.2015**

<b>S.No.</b>	<b>State</b>	<b>On- going Schemes</b>
1	ANDAMAN and NICOBAR	0
2	ANDHRA PRADESH	496
3	ARUNACHAL PRADESH	242
4	ASSAM	2495
5	BIHAR	123
6	CHANDIGARH	0
7	CHATTISGARH	6864
8	DADRA & NAGAR HAVELI	0
9	DAMAN & DIU	0
10	GOA	0
11	GUJARAT	2273
12	HARYANA	808
13	HIMACHAL PRADESH	298
14	JAMMU AND KASHMIR	2196
15	JHARKHAND	432
16	KARNATAKA	42165
17	KERALA	85
18	LAKSHADWEEP	0
19	MADHYA PRADESH	2572
20	MAHARASHTRA	3538
21	MANIPUR	382
22	MEGHALAYA	1810
23	MIZORAM	27
24	NAGALAND	38
25	ODISHA	4346
26	PUDUCHERRY	0
27	PUNJAB	163
28	RAJASTHAN	407
29	SIKKIM	83
30	TAMIL NADU	3082
31	TELANGANA	345
32	TRIPURA	636
33	UTTAR PRADESH	57
34	UTTARAKHAND	533
35	WEST BENGAL	843
Total		77339

## Annexure referred to in part (c) of Lok Sabha Unstarred Q.No.3093 to be answered on 17.12.2015

## Annexure-II

S.No.	State	2012-13 (Rs. inCrores)			2013-14 (Rs. inCrores)			2014-15 (Rs. inCrores)			2015-16 (Rs. inCrores) (As on 15.12.2015)		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	ANDAMAN and NICOBAR	1.15	0.78	0	1.04	0.09	0.64	0.86	0.81	0.43	0.37	0	0
2	ANDHRA PRADESH	563.39	485.14	672.82	635.44	631.52	662.4	364.3	377.78	427.08	122.18	101.01	119.76
3	ARUNACHAL PRADESH	145.32	223.22	220.65	201.23	237.32	230.97	64.21	109.83	119.5	55.53	49.98	40.28
4	ASSAM	525.71	659.21	594.02	470	514.98	635.18	501.1	545.87	586.88	197.46	141.97	97.65
5	BIHAR	484.24	224.3	293.09	432.38	338.95	307.43	441.07	340.48	381.9	177.46	132.59	173.99
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0.00	0	0
7	CHATTISGARH	168.89	148.64	162.85	136.13	135.2	172.38	159.08	150.74	165.22	54.30	45.38	37.75
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0.00	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0.00	0	0
10	GOA	6.07	0.03	0	5.5	0	2.22	4.61	0	0	1.96	1.66	0
11	GUJARAT	578.29	717.47	797.93	533.73	515.07	627.95	509.48	405.58	491.44	197.82	159.56	198.48
12	HARYANA	250.24	313.41	275.54	229.46	229.52	301.15	213.04	277.98	228.82	89.56	70.23	51.94
13	HIMACHAL PRADESH	153.59	129.9	124.06	138.51	130.81	153.33	131.84	120.89	120.18	55.86	47.04	44.68
14	JAMMU AND KASHMIR	510.76	474.5	488.09	462.43	414.82	499.79	441.33	474.41	458.03	188.01	158.43	93.63
15	JHARKHAND	191.86	243.43	204.87	172.85	243.29	277.96	169.86	175.18	206.88	71.81	60.59	81.79
16	KARNATAKA	922.67	869.24	874.78	868.76	897.29	928.81	605.38	563.91	622.37	246.34	187.1	146.05
17	KERALA	193.59	249.04	193.62	155.58	212.04	265.1	115.59	124.1	131.86	47.94	39.21	53.68
18	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0.00	0	0
19	MADHYA PRADESH	447.33	539.56	430.27	404.81	474.95	483.98	397.18	440.18	399.94	164.95	155.1	224.4
20	MAHARASHTRA	897.96	846.48	612.61	788.48	690.27	657.46	780.06	748.23	901.96	284.87	231.67	386.5
21	MANIPUR	69.99	66.21	55.54	58.75	55.3	57.17	90.35	88.54	92.25	23.07	16.67	33.83
22	MEGHALAYA	73.96	97.61	101.44	92.18	103.4	114.81	44.61	69.5	81.02	29.99	21.66	21.74
23	MIZORAM	48.35	47.92	33.88	38.41	44.89	33.37	42.43	34.5	39.81	16.05	11.59	13.84
24	NAGALAND	110.25	110.2	108.56	56.66	61.07	52.38	103.19	101.44	86.45	19.82	14.29	27.32
25	ODISHA	243.91	210.58	249.39	227.35	317.07	288.08	205.69	230.67	257.29	86.62	79.81	100.45
26	PUDUCHERRY	1.75	0.88	0	1.59	0.06	0	1.62	0	0	0.69	0	0
27	PUNJAB	101.9	144.27	121.22	96.89	147.95	159.05	93.88	97.38	90.23	32.35	27.33	34.17
28	RAJASTHAN	1352.54	1411.36	1417.01	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	505.59	384.6	346.41
29	SIKKIM	36.69	32.36	38.89	16.88	26.56	71.25	30.38	31.7	32.03	6.66	6.51	4.88
30	TAMIL NADU	394.82	570.17	625	273.63	387.11	527.57	367.36	382.46	432.39	104.48	86.97	88.08
31	TELANGANA							200.65	212.24	189.25	73.80	62.02	77.08
32	TRIPURA	70.66	100.59	99.36	59.29	89.93	94.19	62.06	68.31	64.81	23.16	16.38	22.73
33	UTTAR PRADESH	1060.87	980.06	600.77	923.18	794.93	858.5	962.43	1036.3	1146.18	329.31	242.6	428.94
34	UTTARAKHAND	159.74	74.28	147.99	145.58	87.61	138.59	135.01	111.48	152.94	57.80	48.95	49.34
35	WEST BENGAL	523.53	502.36	536.43	490.63	485.83	757.11	436.53	431.09	480.72	161.27	131.36	181.94
<b>Total</b>		<b>10290.02</b>	<b>10473.2</b>	<b>10080.68</b>	<b>9348.4</b>	<b>9600.32</b>	<b>10931.78</b>	<b>8869.64</b>	<b>9056.22</b>	<b>9774.65</b>	<b>3427.08</b>	<b>2732.26</b>	<b>3181.33</b>

## Annexure - III

Annexure referred to in part (d) of Lok Sabha Unstarred Q. No. 3093 for answer on 17.12.2015

(Rs. in crore)

<b>Allocation and Release to States under DDP component .</b>							
<b>S. No.</b>	<b>Name of State</b>	<b>2012-13</b>		<b>2013-14</b>		<b>2014-15</b>	
		<b>Alloc.</b>	<b>Release</b>	<b>Allo.</b>	<b>Release</b>	<b>Allo.</b>	<b>Release</b>
1	ANDHRA PRADESH	36.84	18.42	61.5	21.67	64.55	43.84
2	GUJARAT	162.35	162.35	146.05	146.05	147.17	128.82
3	HARYANA	119.33	139.33	109.43	109.43	100.71	114.11
4	HIMACHAL PRADESH	6.53	2.3	5.69	0	5.52	0
5	JAMMU AND KASHMIR	17.5	25.5	16.08	18.24	14.78	17.1
6	KARNATAKA	214.95	209.59	175.24	175.24	140.3	121.36
7	RAJASTHAN	492.51	492.51	451.01	486	438.47	499.77
<b>Total</b>		<b>1050.01</b>	<b>1050.00</b>	<b>965.00</b>	<b>956.63</b>	<b>911.50</b>	<b>925.00</b>